

(2)

proof of service of notice served on all respondents at least three days before the next date of hearing.

Respondents are at liberty to file reply affidavit if any, within three weeks, after serving copy of the same on the other side.

List this matter for further consideration on **05.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**